

1	2	3	4	5
4.	Madhya Pradesh	2	(i) Bori (ii) Singpur (Tal)	30,000 35,000
5.	Orissa	4	(i) Kadalipalli (ii) Saba (iii) Samartha (iv) Jamudiha	55,000 55,000 55,000 70,000
6.	Punjab	3	(i) Sangatpura (ii) Dhanansu (iii) Palahi	1,00,000 1,00,000 1,10,000
7.	Uttar Pradesh	4	(i) Karsan (ii) Jagmaljoti (iii) Chandesuwa (iv) Malahpurwa	50,000 35,000 45,000 40,000
8.	West Bengal	3	(i) Bondanga (ii) Baidyapur-Rathtala (iii) Bongopalpur	45,000 1,00,000 45,000

**Increase in Steel Prices**

2420. SHRI SYDAIAH KOTA :  
SHRI RAMASHRAYA PRASAD SINGH:

Will the Minister of STEEL be pleased to state :

(a) the reasons of increase in steel prices and its impact on production and demand of steel;

(b) whether the Government propose to decrease the prices of products of SAIL, ESSAR, TISCO and other private steel companies; and

(c) if not, the reasons therefor?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) The main producers of Steel namely, SAIL, TISCO and RINL have had to increase the prices of some of their steel products due to various reasons including increase in the prices of petroleum products, railway freight, power supplied by State Electricity Boards, and increase in the price of coal etc. Demand for steel being a derived demand, is dependent on the growth of the economy in general and growth of industrial production and infrastructure sector in particular. Both demand and production of steel and driven by market forces after the liberalisation of the steel sector.

(b) After deregulation of pricing and distribution of iron and steel w.e.f. 16.1.92, Government has no role to play in pricing of steel produced by main producers. Secondary producers were free to fix their own prices even prior to this date.

(c) Does not arise in view of (b) above.

**Substitution of 'Mumbai' for 'Bombay'**

2421. SHRI RAM NAIK : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether the Government are aware that in the maps published by the Surveyor General of India, the word "Bombay" has still been used instead of "Mumbai" in the English version; and

(b) if so, the action taken or proposed to be taken to rectify the error?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH) : (a) The Govt. is aware that the maps published before the formal approval of change of name by the Govt. from 'Bombay' to 'Mumbai' retain the name 'Bombay'. However, all maps published by Survey of India after the approval of change in name by the Govt. indicate the town as 'Mumbai'.

(b) Does not arise.

**J.R.Y. in Andhra Pradesh**

2422. SHRI G.A. CHARAN REDDY : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the State Government of Andhra Pradesh has brought structural changes in the implementation of Jawahar Rozgar Yojana in the state;

(b) if so, the details thereof; and

(c) the extent to which the scheme has been successfully implemented in the State and its result likely to be achieved after revamping?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU): (a) No, Sir. Jawahar Rozgar Yojana (JRY) is being implemented as per the JRY Manual as modified and amended from time to time throughout the country including Andhra Pradesh.

(b) and (c) Do not arise.

#### Encroachment of Land at Hubli Railway Station

2423. SHRI VIJAY SANKESHWAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any unauthorised encroachment within and around the premises of railway station at Hubli;

(b) if so, the details thereof;

(c) whether the sheds at above railway station are being used by others for the purposes other than that of railway department;

(d) if so, the reasons therefor; and

(e) the action taken in this regard?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS

PASWAN) : (a) and (b) Yes, Sir. There are some encroachments by hutment dwellers around the Railway Station Premises at Hubli including one medical shop. Action for removal of encroachments is taken under Public Premises (Eviction of Unauthorised Occupants) Act, 1971.

(c) No, Sir.

(d) and (e) Do not arise.

#### Funds to Maharashtra under Poverty Alleviation Programmes

2424. SHRI MANIKRAO HODLYA GAVIT : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the quantum of funds allocated under various anti-poverty programmes to Maharashtra during each of the last three years;

(b) the amount remained unutilised as on date; and

(c) the employment generated in the State during the above period till date?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) to (c) The quantum of total (Central + State) allocation, amount utilised and employment generated in the State of Maharashtra under major anti-poverty programmes such as Jawahar Rozgar Yojana (JRY), Employment Assurance Scheme (EAS) and Integrated Rural Development Programme (IRDP) during last three years are as follows:

Programme	(Rs. in Crores)			(In lakhs mandays)					
	Total Allocation			Un-utilised balance as on			Employment Generated		
	1994-95	1995-96	1996-97	1.4.94	1.4.95	1.4.96	1994-95	1995-96	1996-97
J.R.Y	397.60	416.59	189.38*	143.26	124.11	17.70	1100.73	1014.47	455.08
E.A.S.*	90.28*	143.25*	84.12*	28.76	42.87	83.16	233.89	293.23	309.22
I.R.D.P.	90.96	90.88	90.88	33.83	22.85	22.61	1.97	1.82	1.61
									(Lakhs families assisted)

\* EAS is a demand driven Scheme and as such no allocation is made. These figures indicate total (Central + State) funds released.

#### Foreign Loan to NPCL

2425. SHRI SUBRAHMANYAM NELAVALA : Will the Minister of POWER be pleased to state :

(a) whether Nagarjun Power Corporation Ltd. has decided to raise 60% of the cost through foreign loans;

(b) if so, the total power to be achieved from this project;

(c) the names of the countries who have agreed to provide loans to this project; and

(d) the time by which the project is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH) : (a) to (c) Nagarjuna Power Corporation Limited proposes to set up a 1000 MW coal fired thermal power plant near Mangalore in Karnataka. For this project, although the company has proposed to take recourse to foreign loans, the financial package has not yet been firmed up.

(d) The completion of the project is conditional to the tying up of the required inputs/linkages obtaining necessary clearances and achieving financial closure.